

ADDENDUM TO THE FORM-G

**INVITATION FOR EXPRESSION OF INTEREST FOR
IWORLD DIGITAL SOLUTIONS PRIVATE LIMITED
AT NEW DELHI**

With reference to Form G published in Financial Express (English) / Jansatta (Hindi) Edition on 25th July, 2025 regarding the Invitation for Expression of Interest [Pursuant to Regulation 36A (1) of the Insolvency and Bankruptcy Code, 2016] of Iworld Digital Solutions Private Limited, the COC has decided to issue Addendum to the Form-G to extend the following dates:

<u>Sr.No.</u>	<u>Particulars</u>	<u>As per Form- G dated 25.07.2025</u>	<u>Extended Dates</u>
1.	Last date for receipt of expression of interest	09.08.2025	25.08.2025
2.	Date of issue of provisional list of prospective resolution applicants	19.08.2025	04.09.2025
3.	Last date for submission of objections to provisional list	24.08.2025	09.09.2025
4.	Date of issue of final list of prospective resolution applicants	03.09.2025	19.09.2025
5.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	08.09.2025	24.09.2025
6.	Last date for submission of resolution plans	08.10.2025	24.10.2025

Date: 13.08.2025
Place: New Delhi

SD/-
Anurag Nirbhaya
Resolution Professional

In the matter of IWORLD DIGITAL SOLUTIONS PRIVATE LIMITED
Regn. No.: IBBI/IPA-001/IP-P00870/2017-2018/11468
AFA Valid Upto 30.06.2026

